

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4774

ANSWERED ON:23.04.2010

ALLOCATION OF FUNDS UNDER AROGYASHREE HEALTHCARE INSURANCE SCHEME

Lagadapati Shri Rajagopal;Patel Shri Kishanbhai Vestabhai;Ramkishun Shri ;Singh Dr. Raghuvansh Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the innovative healthcare programme called Rajiv Arogyashree is being implemented successfully for Below Poverty Line (BPL) families by the Government of Andhra Pradesh;
- (b) if so, the mounting burden on the finances;
- (c) whether the Government of Andhra Pradesh has requested for sharing the expenditure of Arogyashree Healthcare Insurance Scheme at 70:30 basis between the Centre and State respectively;
- (d) if so, the details thereof ;
- (e) whether the State Governments of Gujarat, Bihar and Uttar Pradesh have also requested the Union Government for allocation of funds for implementation of Arogyashree Health Care Insurance Scheme for the benefit of Below Poverty Line (BPL) families in the State; and
- (f) if so, the details thereof and the action taken by the Government thereon?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a) Government of Andhra Pradesh is implementing Rajiv Aarogyasri Health Insurance Scheme to assist BPL population on cash less basis. The Government health system combined with Aarogyasri is able to meet the entire health requirements of population in the State and so far 9.49 lakh patients were treated as out patients and 6.77 lakh patients were treated as in-patients in 340 network hospitals under the scheme.
- (b) The average premium per family is now Rs.400/- per annum [Average BPL family size in the State being 4 persons] for annual insurance coverage of up to Rs.2.0 lakhs with more and more procedures can be covered within same financial outgo.
- (c) & (d) Yes. Government of Andhra Pradesh has requested Government of India to provide financial support for the Scheme, as Centrally sponsored scheme on 70:30 sharing basis as a special case. Planning Commission has constituted a Committee to make a rapid assessment of Aarogyasri Health Insurance Scheme for considering possibilities of dovetailing the scheme with RSBY and/or funding linkage with NRHM. The Committee has asked the Ministry of Labour and Employment to prepare a concept note to be considered by the Committee. Ministry of Labour has prepared the same for consideration of Planning Commission.
- (e) & (f) No requests has been received for allocation of funds for implementation of Aarogyasri Health Care Insurance Scheme for BPL families from the States of Gujarat, Bihar and Uttar Pradesh. Rashtriya Swasthya Bima Yojana of Ministry of Labour is being implemented in these States.